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SLP(C)No. 21637-21638 OF 2003  
ITEM No.44

Court No. 9

SECTION XVIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.21637-21638/2003  
(From the judgement and order dated 25/08/2003 in LPA (S/W) 303/02 and  
LPA (S/W) 168/02 of The HIGH COURT OF J & K AT JAMMU)

STATE OF J.&K. & ORS.

Petitioner (s)

VERSUS

SANJEEV KUMAR & ORS.  
(With prayer for interim relief)

Respondent (s)

With SLP(C)No.21954-21955/2003  
(With prayer for interim relief)

Date : 14/02/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. Anis Suhrawardy,Adv.  
In SLP 21637-38/03

For Petitioner (s)Mr. P.P. Rao, Sr.Adv.  
In SLP 21954-55/03Mr. P. Ramesh Kumar,Adv.  
Mr. Achal Sethi,Adv.  
Ms. Aparna Bhat,Adv.  
Mr. Mushtaq Ahmad,Adv.

For Respondent (s)Mr. A. Mariarputham,Adv.  
Ms. Aruna Mathur,Adv.  
for M/s. Arputham,Aruna & Co.,Advs.

For RR 2 to 4Mr. P.P. Rao, Sr.Adv.  
In SLP 21637-38/03Mr. P. Ramesh Kumar,Adv.  
Mr. Achal Sethi,Adv.  
Ms. Aparna Bhat,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma) (Vijay Aggarwal)  
Court Master Court Master

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LIST OF BOOKS REFERRED

- 1.1996 (4) SCC 319
- 2.1999 (3) SCC 696
- 3.2002 (1) SCC 113
- 4.1995 (3) SCC 486

